

**NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH – II
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 15-11-2023 AT 03.00 P.M THROUGH VIDEO CONFERENCING:

**PRESENT: SHRI. SANJIV JAIN, HON'BLE MEMBER (JUDICIAL)
SHRI. VENKATARAMAN SUBRAMANIAM, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : IA/IBC/2143/2023

PETITION NUMBER : CP/141/IB/2019

**NAME OF THE PETITIONER : K Muruganandan, (Liquidator)
M/s. Samaara Leathers Pvt Ltd**

NAME OF THE RESPONDENT(S) : --

**UNDER SECTION : Sec 35(1)(n) of IBC,2016 & Reg 15 of IBC,
2016 r/w Rule 11 of NCLT, Rules, 2016**

ORDER

Ld. Counsel Mr.V.Manivannan appears for the Applicant.

This application has been filed to take on record the 15th Progress Report for the period from 01.07.2023 to 30.09.2023 pertaining to the liquidation process of the Corporate Debtor.

The report is taken on record subject to all just exceptions.

Accordingly, IA/IBC/2143/2023 is **disposed of**.


**VENKATARAMAN SUBRAMANIAM
MEMBER (TECHNICAL)**

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**SANJIV JAIN
MEMBER (JUDICIAL)**